

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s) (Civil) No(s). 1209/2020

RAKESH KUMAR GUPTA & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and IA No.111523/2020-EXEMPTION FROM FILING O.T. and
IA No.111526/2020-EXEMPTION FROM FILING AFFIDAVIT)

Date : 16-11-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE HRISHIKESH ROY

For Petitioner(s)

Mr. Talha Abdul Rahman, AOR

Mr. Gaurav Mherotra, Adv.

Mohd. Shaz Khan, Adv.

Mr. Udit Atul Konkantankar, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E RList the matter tomorrow, i.e. 17.11.2020 along with W.P.(C)
491 of 2020.(DEEPAK SINGH)
COURT MASTER (SH)(VIDYA NEGI)
COURT MASTER (NSH)